

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) Financial implications of the recommendations made by the Joint Committee of Parliament on the Salaries and Allowances and other Amenities to Members of Parliament have not yet been worked out. The detailed calculations would require consultation with various Ministries concerned with the recommendations and the financial implications cannot, therefore, be immediately given.

(b) If cent per cent neutralisation calculated at the lowest of the existing pay ranges, is given at the average of index 205, to which the current rates of dearness allowance are related, to Central Government employees drawing pay below Rs. 500 p. m., the additional annual expenditure would be of the order of Rs. 102 crores.

बिहार के अस्पताल

1394. श्री जगदम्बी प्रसाद यादव :

श्री एन० के० शेजवालकर :

क्या स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य में ऐसे अस्पतालों की संख्या कितनी-कितनी है, जिनमें क्रमशः डाक्टर, कंपाउण्डर और नर्स नहीं हैं और इनकी कमी की पूर्ति के लिए क्या कदम उठाये गये हैं ; और

(ख) उक्त राज्य में एक्स-रे मशीन वाले अस्पताल कितने हैं और उनमें से कितने अस्पतालों के यंत्र खराब हैं ; इस प्रकार की मशीनों की मांग कितने अस्पतालों द्वारा की गई है और उन्हें ये मशीनें कब तक सप्लाई कर दी जायेंगी ?

†[HOSPITALS IN BIHAR

1394. SHRI J. P. YADAV :

SHRI N. K. SHEJWALKAR :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of hospitals without doctors, compounders and nurses, res-

pectively, in the State of Bihar and the steps taken to complete their strength; and

(b) the number of hospitals in that State with X-Ray facilities, the number of those hospitals where X-Ray machines are out of order; the number of hospitals which have asked for such machines; and by when such machines will be supplied to them?]

स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्रालय में उपमंत्री (श्री श्री० एस० मूर्ति) :
(क) और (ख) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.]

नगर निगम, पटना

1395. श्री जगदम्बी प्रसाद यादव :

श्री एन० के० शेजवालकर :

क्या स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) नगर निगम, पटना में जो लाखों रुपये की गड़बड़ी अथवा घोटाला है, वह किस प्रकार का है ; और

(ख) इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की जा रही है ?

†[MUNICIPAL CORPORATION, PATNA

1395. SHRI J. P. YADAV :

SHRI N. K. SHEJWALKAR :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) what is the nature of the misappropriation or embezzlement involving lakhs of rupees, that took place in the Municipal Corporation, Patna; and

(b) what action is being taken by Government in this regard?]

†[] English translation.